

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

14. I.A. 114/2021
M.A. 3049/2019
M.A. 3048/2019
IN
C.P.(IB)-2044(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Shanaya Fashions

V/s

Oneworld Creations Pvt.Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant, Mr. Piyush Deshpande is present through virtual hearing and request time, time granted. List this matter on **06.08.2021**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)